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**NATIONAL COMPANY LAW TRIBUNAL**  
**DIVISIONAL BENCH**  
**CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/182/2016

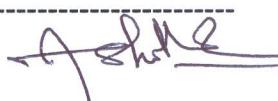
**NAME OF THE PETITIONER(S)** : S. Kadirvel & 13 others

**NAME OF THE RESPONDENT(S)** : M/s CIGFIL Limited & 3 others

**UNDER SECTION** : 397/398

**S.No. NAME (IN CAPITAL)  
SIGNATURE** **DESIGNATION**

**REPRESENTATION BY WHOM**

1) R. VIDHYA SHANKAR  
R. ASHOK KUMAR } Counsel for Petitioners   
R. ASHOK KUMAR } 

2) M. KARITHA SURANA }  
S. SANTHANA KRISHNAN } Counsel for R4  
counsel for R1-~~R3~~ } 

3) THRIYAMBAK KANNAN } Counsel for  
R2-R3 } 

**ORDER**

Shri R Vidhyashankar, counsel for petitioners present. Shri S Santhana Krishnan, PCS, representing R1 & R4 and Shri Thriyambak Kannan, counsel for R2 & R3 are present. Counsel for respondents prayed time for submitting final arguments. Time extended at request. Put up on 20.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial) 

(K. Anantha Padmanabha Swamy)  
Member (Judicial) 